Insolvency and Bankruptcy Board of India CMA Bhawan, 3, Institutional Area, Lodhi Road, New Delhi-110003

F. No. IBBI/HR/PS/65

Dated: 13th February, 2017

OFFICE MEMORANDUM

Sub: Appointment of Sr. Principal Private Secretary / Principal Private Secretary / Private Secretary in the Insolvency and Bankruptcy Board of India on Deputation Basis

The Insolvency and Bankruptcy Board of India (IBBI), a statutory body established under the Insolvency and Bankruptcy Code, 2016 and located in Delhi, invites applications for 10 posts of Sr. Principal Private Secretary / Principal Private Secretary / Private Secretary on deputation on foreign service basis from eligible officers currently working in Central Government, State Governments, Public Sector Units or Autonomous Organisations.

- 2. The eligibility criteria for these posts and other details for submitting applications are given in the Annexure A.
- 3. The applications in the format given at Annexure B, complete in all respects, may be submitted to undersigned at the address stated above or submitted over mail to personnel@ibbi.gov.in, through proper channel, so as to reach us at the latest by 15th March, 2017.

(Ritesh Kavdia) Chief General Manager

Encl.: As above.

Copy to:

- 1. Secretary, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi with a request to get this placed on the Ministry's web site.
- 2. Director (CS), Department of Personnel, North Block, New Delhi with a request to get this OM placed on DoP&T web site.

Details of Appointment on Deputation

SI.	Post	No. of	Pay Band /	Eligibility
No.		Posts	Pay Scale	
1.	Senior Principal Private Secretary	02 - 05	Pay Band 3 Rs.15600 - 39100 with Grade pay Rs.7600	Officers - a. well versed in computerised word processing; b. proficient in shorthand & typing; and c. holding analogous post carrying Pay Band 3 Rs.15600 - 39100 with Grade pay Rs.7600 or Level - 12 in 7 th CPC pay scales or equivalent OR with 5 year's regular service in the PB 3 Rs.15600 - 39100 with Grade Pay Rs.6600 or level 11 in 7 th CPC pay scales or equivalent.
2.	Principal Private Secretary	02 - 05	Pay Band 3 Rs.15600 - 39100 with Grade pay Rs.6600	Officers - a. well versed in computerised word processing; b. proficient in shorthand & typing; and c. holding analogous post carrying Pay Band 3 Rs.15600 - 39100 with Grade pay Rs.6600 or Level - 11 in 7 th CPC pay scales or equivalent OR with 5 year's regular service in the PB 2 Rs.9300- 34800 with Grade Pay Rs.5400 or level 9 in 7 th CPC pay scales or equivalent
3.	Private Secretary	02 - 05	Pay Band 2 Rs.9300 - 34600 with Grade Pay Rs.4800	Officers - a. well versed in computerised word processing; b. proficient in shorthand & typing; and c. holding analogous post carrying Pay Band 2 Rs.9300 - 34600 with Grade Pay Rs.4800 or Level - 9 in 7 th CPC pay scales or equivalent OR with 5 year's regular service in the PB 2 Rs.9300- 34800 with Grade Pay Rs.4600 or level 7 in 7 th CPC pay scales or equivalent

INSTRUCTIONS

1. The number of posts in all grades taken together is 10. The IBBI reserves the right not to fill any or all of these posts.

2. The Pay & Allowances and other terms and conditions of appointments in these posts on deputation shall be regulated in accordance with the instructions contained in the Department of Personnel & Training OM. No. 6/8/2009-Estt. (Pay II) dated 17.06.2010, as amended from time to time.

3. The maximum age for deputation is 56 years.

4. The relevant date for determining eligibility and age is 28th February, 2017.

5. Initial period of deputation is 2 years, which is extendable for further periods as may be decided by the IBBI.

6. A candidate selected will not be allowed to withdraw his / her candidature.

7. How to Apply

a. Applications shall be made in the prescribed format given at Annexure B.

b. Applications shall be submitted through proper channel along with copies of Annual Performance Appraisal Reports of the last three years and vigilance clearance.

c. Applications shall be submitted to Mr. Ritesh Kavdia, CGM, IBBI, CMA Bhawan, 3, Institutional Area, Lodhi Road, New Delhi-110003 or submitted over mail to personnel@ibbi.gov.in

d. The last date for submission of application is 15/03/2017.

e. Incomplete application or application submitted in a different format is liable to be summarily rejected.

APPLICATION FOR SENIOR PRINCIPAL PRIVATE SECRETARY / PRINCIPAL PRIVATE SECRETARY / PRIVATE SECRETARY IN THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA ON DEPUTATION

	PRIVATE SEC	NIPAL PI		SECRETARY /		AL PRIV	'ATE	SECRETARY	1
2.	Gender:		Male / Female / Others						
3.	Name of the C	Candidate	:	(1) 0 1 5 1 7		70)			
4.									
5.	Date of I			/YY)	CAPITAL Age			28.02.2017)	
0.	Address for c	Johnnanic	auuii.		***				_
7.	Email address	s:							
	(All communic	ations fror	n the IE	BBI will be made to the					
8.			a) Lan						
9.	Educational / Professional / Technical Qualification (Starting from Class 12 th onwards)								5)
	Examination passed	Disciplin Specializ /Subject		Board/University	Year of Passing	Duratio Course Months	(In	Percentage of marks	Division
10.	Experience s	tarting fro	om pre	vious to present					
	Department / Organisation		Designation and Pay Band and Grade Pay / Scale			From	m To Brief desc of duties		cription

Applicants not holding posts in the pay / scale of the Central Government must indicate equivalence of the pay band / scale of the Central Government along with the basis of equivalence.

11. Please state whether you meet eligibility criteria? Yes / No

12. Additional information, if any, which you would like to mention in support of your candidature for the post. (This among other things may provide information with regard to (i) additional academic qualifications, (ii) professional training, and (iii) work experience over and above stated in the OM.

Declaration to be signed by the Candidate

I hereby certify that above particulars mentioned in the application are correct and true to the best of my knowledge and belief and nothing material fact/information has been suppressed or

concealed the	re from.
PLACE:	SIGNATURE OF THE APPLICANT
DATE:	Name:
(Certificate	e to be furnished by the Employer/Head of office/ Forwarding Authority)
and correct as per by him/her. If select 2. It is also certic (i) That there is Shri / Smt./ Ms (ii) That his / here (iii) That the photo (iv) That no majo	nat the information/details provided in the above application by the applicant are true the records. He/ She fulfils the eligibility criteria as prescribed for the grade applied cted, he/ she will be relieved immediately. fied:- in o vigilance / disciplinary case or criminal case pending or contemplated against integrity is certified becopies of the ACRs / APAR for the last three years are enclosed. Tr/ minor penalty has been imposed on him / her during that last ten years or a list of alties imposed on him / her during the last ten years is enclosed (as the case may
	Signature
	Name and Designation Tel. No
Place :	Office Seal
Date :	
List of enclosures:	

1. 2. 3. 4. 5.